

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 02.03.2022) :-

1. Total nos. of transactions	:-	2322
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2253
3. Total nos. of requests pending	:-	69

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	57
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1. WPC-502/2017
2. CONT C-244/2021
3. LPA 456/2015
4. WPC-1400/2017
5. BA-853/2022
6. BA-7351/2020
7. Cr. MP-2333/2021
8. ABA-9104/2021
9. Cr. MP-1572/2017
10. WPC-2796/2012
11. ABA-732/2022
12. Cr. REV-1052/2014
13. Cr. MP 2488/2019
14. WPC-5662/2019
15. WPC-1774/2021
16. ABA-672/2022
17. WPC-4933/2017
18. WPC-2398/2021
19. ABA-157/2021
20. MA-94/2012
21. LPA-204/2021
22. Cr. MP-3341/2021
23. WPC-3235/2021
24. WPC-3336/2021
25. Cr. MP-949/2012
26. ABA-705/2022
27. WPC-1146/2021 being issued

28. WPC-2818/2019
29. CMP-112/2020
30. WPC-2668/2020
31. Cr. REV-606/2021 being issued
32. Cr. REV-1464/2019
33. Cr. MP-1511/2021
34. WPC-2518/2020
35. Cr. MP-3019/2019
36. Cr. MP-623/2021
37. Cr. MP-3404/2021 being issued
38. ABA-1098/2022
39. WPC-01/2022
40. WPC-6078/2019
41. WPC-2707/2019
42. WPC-2378/2019
43. ABA-10148/2021
44. LPA-152/2021
45. WPC-994/2020
46. MA-518/2016
47. WPC-4189/2019
48. WPC-3645/2019
49. WPC-6789/2019
50. WPC-7972/2012
51. WPC-2964/2019
52. LPA-201/2021 being issued
53. WPC-6255/2012
54. ABA-1207/2022
55. WPC-6186/2013
56. WPC-1532/2020
57. LPA-07/2016

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

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A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

a. In place of order dated 05.10.2012 shows order dated 14.09.2012

b. In place of order dated 03.08.20016 shows order dated 05.10.2012

C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom

d. In order dated 09.05.2018 one extra sheet is added.

H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

J) TR 4637140222070914- MA 217/2013 order dt. 25/10/2021 not fully tally with uploaded copy.

k) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017

L)TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

Pooja
02/03/2022.